

LIST OF FIT CASES POSTED FOR RECORDING EVIDENCE

ADDITIONAL DISTRICT COURT, DINDIGUL.

MCOP CASES LIST

E.Mail.Id: dgl.adc-tn@indiancourts.nic.in

Sl. No	Case No	Advocate for Petitioner Thiruvallargal	Advocate for Respondent Thiruvallargal	Stage	Hearing Date
1	MCOP 52/2018	M.Kajamaideen	K.N.Allabux	Enquiry	13.07.2020
2	MCOP 252/2019	M.Kajamaideen	K.N.Allabux	Enquiry	13.07.2020
3	MCOP 82/2018	R.Jayaraman	K.Murugan	Enquiry	13.07.2020
4	MCOP 96/2018	R.Jayaraman	A.M.Abdul Kareem K.Murugan	Enquiry	13.07.2020
5	MCOP 107/2018	R.Jayaraman	A.M.Abdul Kareem K.Murugan	Enquiry	13.07.2020
6	MCOP 143/2018	R.Jayaraman	K.Murugan	Enquiry	13.07.2020
7	MCOP 268/2018	N.Prabakaran	K.Murugan	Enquiry	13.07.2020
8	MCOP 773/2017	S.Arul Arokiadass	S.Rahman Hussain	Enquiry	15.07.2020
9	MCOP 777/2017	S.Arul Arokiadass	S.Rahman Hussain	Enquiry	15.07.2020
10	MCOP 588/2013	S.Balasubramani	K.Manoharan	Enquiry	16.07.2020
11	MCOP 160/2015	S.Mohammad Jafarullah	A.Padmanaban S.Krishnakumar Chandran	Enquiry	16.07.2020
12	MCOP 255/2016	R.Manoharan	K.Chellamuthu	Enquiry	16.07.2020
13	MCOP 720/2016	K.Rajangam	Savarimuthu A.M.Abdul Kareem S.Krishnakumar	Enquiry	16.07.2020
14	MCOP 927/2014	K.Jayaraj	S.Krishnakumar	Enquiry	17.07.2020
15	MCOP 932/2014	K.Jayaraj	M.Kannappan S.Krishnakumar	Enquiry	17.07.2020
16	MCOP 182/2017	R.Manoharan	K.N.Allabux	Enquiry	17.07.2020
17	MCOP 186/2017	R.Manoharan	K.N.Allabux	Enquiry	17.07.2020
18	MCOP 975/2017	R.Jayaraman	M.Selvaraj S.Krishnakumar	Enquiry	17.07.2020

Sl. No	Case No	Advocate for Petitioner Thiruvallargal	Advocate for Respondent Thiruvallargal	Stage	Hearing Date
19	MCOP 226/2018	R.Jayaraman	M.Selvaraj S.Krishnakumar	Enquiry	17.07.2020
20	MCOP 140/2018	K.Karthikeyan	Exparty	Enquiry	17.07.2020
21	MCOP 141/2018	K.Karthikeyan	Exparty	Enquiry	17.07.2020
22	MCOP 142/2018	K.Karthikeyan	Exparty	Enquiry	17.07.2020
23	MCOP 886/2017	K.Karthikeyan	Exparty	Enquiry	17.07.2020

S.Gavaskar,
Junior Assistant.
Ph.No.9524823035

Additional District Judge,
Dindigul.

From
Thiru.P.Saravanan, B.L.,
Additional District Judge,
Dindigul.

To
The Principal District Judge,
Dindigul.

D.No: /2020

Date:10/07/2020

Honoured Madam,

Sub: Cases - Civil and Criminal Cases - list of fit cases posted for Recording Evidence MACOP of Additional District Court, Dindigul - Submitted - Regarding.

Ref: Hon'ble High Court ROC.No.1363/2020/RG/Sub Courts Dated:30.05.2020.

I humbly submit herewith the list of fit cases posted for Recording Evidence for Additional District Court, Dindigul.

Yours faithfully,

Additional District Judge,
Dindigul.

Encl:

List of cases in MACOP.

Total No.Of. Cases posted
from 13.07.2020 to 17.07.2020 - 23